

which was passed by the Lok Sabha at its sitting held on the 15th November, 1972."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the All-India Services Regulations (Indemnity) Bill, 1972, which has been passed by the Rajya Sabha at its sitting held on the 21st November, 1972."

and Fort Offices, had crept in the transmission of telex message by the Reserve Bank of India to Department of Banking. By the time the error was detected and the correct figure confirmed from the Reserve Bank of India, the Monsoon Session of Parliament had adjourned. The error is, therefore, being corrected in the current Session.

12.58 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 27th November, 1972, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of the following Bills, as passed by Rajya Sabha:—

(a) The All-India Services Regulations (Indemnity) Bill, 1972.

(b) The Apprentices (Amendment) Bill, 1972.

(3) Discussion on the Annual Report of the University Grants Commission for the year 1970-71, on a motion to be moved by the Minister of Education and Social Welfare.

(4) Discussion on the Statutory Resolution seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 1972 and consideration and passing of the Payment of Bonus (Amendment) Bill, 1972.

(5) Discussion on the continuous power shortage in the country on a motion to be moved by Shri Prabhakar Mehta and others at 3 p.m. on Monday, the 27th November, 1972.

ALL-INDIA SERVICES REGULATIONS (INDEMNITY) BILL AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the All-India Services Regulations (Indemnity) Bill, 1972, as passed by Rajya Sabha.

12.57 hrs.

STATEMENTS CORRECTING ANSWER TO S.Q. NOS. 83 AND 90 RE. STRIKE IN RESERVE BANK OF INDIA, BOMBAY

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): While replying the Starred Question Nos. 83 and 90 for 4-8-1972 regarding strike in Reserve Bank of India, I had stated that 750 Class III employees had gone on strike in Reserve Bank of India and its associates at Byculla and Fort Offices. The number of Class III employees should have been 4750, instead of 750. The error had crept in the transmission of telex message from the Reserve Bank of India to Department of Banking while furnishing the information for the Question. I am, therefore, making a statement to correct the record. I regret the discrepancy which had crept in the earlier reply.

The error in the figure relating to the number of Class III employees who went on strike in Reserve Bank of India and its associates at Byculla